

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/158/ (IB)/2017
NAME OF THE PETITIONER(S) : ASSET RECONSTRUCTION Co. INDIA LTD
NAME OF THE RESPONDENT(S) : INTERNATIONAL SREE BALAJI HOTELS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1/ V.V. SIVAKUMAR
CH ETANSAGAR
for DUA ASSOCIATES

for Petitioner



11-8-17

ORDER

Counsel for Petitioner present and prayed time for making submissions in relation to the compliance to be made as per section I&B Code, 2016 Notification of MCA dated 29.06.2017. At request, for making final submission in this regard, time is extended. Put up on **30.08.2017 at 10.30 A.M.**

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)